

Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,

Dated 4th July, 2016**ORDER**

The President is pleased to engage following Advocates as Group 'A'/Group 'B' Panel Counsel as the case may be, for conducting Central Government litigation before Supreme Court of India as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

S.No.	Name	Address	Enrolment No.
Supreme Court of India Group 'A' Panel Counsel			
1.	Shri Shiv Mangal Sharma	D-291, Second & Third Floor, Defence Colony, New Delhi-110024. Mob: 9871068555, 9311846688	D/151/2000
2.	Atul Jha	G-13, Nizamuddin West, New Delhi-110013. Mob: 9811117015	3363/1997 (Bihar)
3.	Alok Sangwan	18, Todarmal Road, Bengali Market, New Delhi-110001. Mob: 9810364929	D/678/2000
4.	Ms. Swati Ghildiyal	H. No. 4, Type-IV, Central Govt. Employees Flats, North West Moti Bagh, New Delhi-110021. Mob: 9718662801	D/2750/2014
5.	Deepak Prakash	J-27B, IIIrd Floor, Jangpura Extension, New Delhi-110014. Mob: 9810903376, Phone: 011-43552666	K/534/1995
6.	Deeksha Mishra	A-242, Lower Ground Floor, Defence Colony. Mob: 8800094219	2160/05/ADV. (Madhya Pradesh)
Supreme Court of India Group 'B' Panel Counsel			
7.	Shruti Srivastav	Solicitors India Law Offices, J-27B, 3 rd Floor, Jangpura Extension, New Delhi-110014. Mob: 7042667122	UP/05051/2014

2. The terms & conditions of the engagement of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

(Signature)
4/7/16

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, All Addl. Solicitors Generals.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. All the Panel Counsels as above, individually.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Cash (LA) Section.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
11. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial Section)